

Sl. No. 6

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/113/7/AMR/2022		7 of IBC	IDBI Bank Vs. Andhra Ferro Alloys Limited

ORDER

Present: Ms. Tanusha Proxy Counsel for the FC.
Mr. Sanjeev Bajaj, Ld. Counsel for the CD.

Physical copy of the Counter not filed. For filing physical copy of the counter, list the matter on 05.06.2024.

sdlr

SANJAY PURI
MEMBER (TECHNICAL)

sdlr

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)